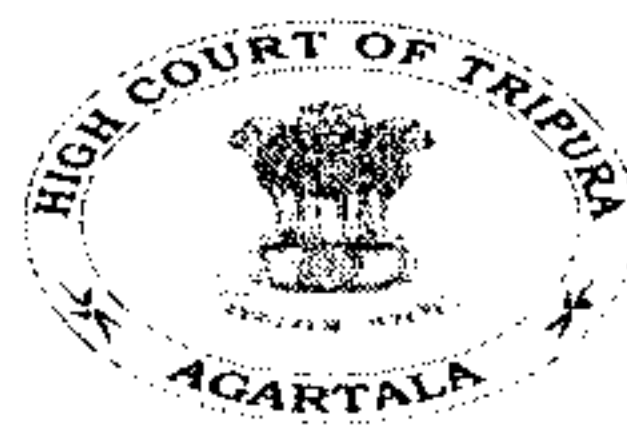


High Court of Tripura
Agartala

Order No. 43

Dated, Agartala, the 12th August, 2013

In partial modification of the Order No. 39, dated 18.07.2013, Hon'ble the Chief Justice has been pleased to introduce the following '**Filing Slip-cum-First Party Profile**' in respect of Petitioner/Appellant in the High Court of Tripura:



HIGH COURT OF TRIPURA
AGARTALA

(Filing Slip-cum-First Party Profile)

1. (a) Case Type: No...../201.....

(b) Related Case No.

2. (a) Category Code:

(b) Bench Code: SB DB

3. Petitioner/Appellant: ABC & Anr/Ors.

4. Opp. Party/Respondent: ABC & Anr/Ors.

FIRST PARTY PROFILE (PETITIONER/APPELLANT)

01.	Individual/Govt/Corporation/PSU/Others (Give details in case of others)	
02.	Name of the First Petitioner/Appellant	
03.	Postal address with PIN PIN <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/>
04.	Sex	Male <input type="checkbox"/> Female <input type="checkbox"/>
05.	Nationality	
06.	DoB/Age	<input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> <input type="text"/> Age: <input type="text"/> <input type="text"/> Yea rs <input type="text"/> <input type="text"/> Months
07.	Whether SC/ST	SC <input type="checkbox"/> ST <input type="checkbox"/> OBC <input type="checkbox"/> Others <input type="checkbox"/>

08.	Physically challenged	Yes <input type="checkbox"/>	No <input type="checkbox"/>
09.	Whether Sr. Citizen (above 65 years)	Yes <input type="checkbox"/>	No <input type="checkbox"/>
10.	Cell No, if available	<input type="text"/>	
11.	E-mail ID, if available	<input type="text"/>	
12.	Any one or more of the following details:		
	a) Ration Card No.	<input type="text"/>	
	b) AADHAAR Card No.	<input type="text"/>	
	c) Voter ID No.	<input type="text"/>	
	d) Driving Licence No.	<input type="text"/>	
	e) PAN No.	<input type="text"/>	
	f) Passport No.	<input type="text"/>	
13.	Bank Account No. with Branch name	A/C No	<input type="text"/>
		Bank Name	<input type="text"/>
		Branch	<input type="text"/>
14.	Advocate search:		
	Petitioner/Appellant's Advocate	<input type="text"/>	
	Cell No.	<input type="text"/>	
	E-mail ID	<input type="text"/>	
15.	Fees details (for official use only):		
	Memo. Fee	<input type="text"/>	
	Vakalatnama Fee	<input type="text"/>	
	Certified Copy Fee	<input type="text"/>	
	Appln. Fee	<input type="text"/>	
	Process Fee	<input type="text"/>	
	Total:	<input type="text"/>	
16.	Basic details:		
	Presentation date	<input type="text"/>	
	Case document	Pages to	
	Claim Jurisdiction	<input type="text"/>	
	Claim Court-fee	<input type="text"/>	
17.	Whether copy of Caveat filed by Respondent/ Opposite Party	<input type="text"/>	
	Whether copy of Caveat received by Petitioner/ Appellant	<input type="text"/>	
	Date of receipt	<input type="text"/>	
	Caveat No.	<input type="text"/>	

	Whether notice has been issued to the Caveator/ Advocate	
18.	Act & Rules details	

NB.— Filing up of Sl. Nos. 10 to 13 shall be **mandatory wef. 30.09.2013** but if the Petitioner/Appellant is a foreigner, Sl. No. 12 (f) & (g) above must be duly filled in.

(Signature with date)

This will come into force with immediate effect.

By Order,

Sd/

(S. Dassgupta)
Registrar (Judicial)

Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2013/ 11,870-90 August 12, 2013

Copy to:

01. The President, High Court Bar Association, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The President, Tripura Bar Association, Agartala;
04. The Secretary, Tripura Bar Association, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
07. The Public Prosecutor, High Court of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Assistant Registrar(s), High Court of Tripura, Agartala;
12. The Assistant Registrar-cum-Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
13. The Librarian-cum-RO., High Court of Tripura, Agartala;
14. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Private Secretary to the Registrar General, High Court of Tripura, Agartala;
16. The Superintendent(s), High Court of Tripura, Agartala;
17. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
- ✓ 18. The Programmer, Computer Section, High Court of Tripura, Agartala. **He is directed to upload this order in the website of the High Court of Tripura;**
19. The Bench Sections, High Court of Tripura, Agartala;
20. Notice Board of the Court-house; and
21. Order File.

Sd/
(S. Dassgupta)
Registrar (Judicial)